

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR  
CIRCUIT COURT HELD AT INDORE

Original Application No. 146 of 2003

Indore, this the 12th day of May 2003

Hon'ble Shri R.K. Upadhyaya - Administrative Member.  
Hon'ble Shri A.K. Bhatnagar - Judicial Member.

Chhotelal Tiwari, S/o. Shri Ram  
Ratan Tiwari, Aged about 43 years,  
Occupation - unemployed, R/o. Near  
Railway Station, Giri Niwas, Badnagar,  
District - Ujjain (M.P.).

(By Advocate - None)

... Applicant

V e r s u s

1. Union of India,  
Through its Secretary,  
Rail Department, New Delhi.
2. The General Manager,  
Western Railways, Church Gate,  
Mumbai.
3. The Divisional Railway Manager,  
Western Railway, Do Batti,  
Ratlam (M.P.).

... Respondents

O R D E R (Oral)

By R.K. Upadhyaya, Administrative Member :-

Nobody is present on behalf of the applicant even at the second call. Earlier also on 11/03/2003 nobody was present for the applicant. Earlier Shri Aslam Ali who was engaged by the applicant as counsel, on 09/04/2003 had stated further that he was no longer a counsel in this case and had stated that one Shri Praveen Bhatt was likely to be engaged, but no power in favour of Shri Praveen Bhatt has been filed. It appears that the applicant is no longer interested in prosecuting this original application. Therefore this

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original application is dismissed for non-prosecution.

*Ak*  
(A.K. BHATNAGAR)  
JUDICIAL MEMBER.

*anbryant*  
(R.K. UPADHYAYA)  
ADMINISTRATIVE MEMBER

प्रमाणित किया जाता है कि...

- (1) ...
- (2) ...
- (3) ...
- (4) ...

A. Ali, Adro  
Ret (an

प्रमाणित किया जाता है कि...

*Muslam*  
22/5/03

Issued  
on 22.5.03  
*BS*

"SA"

पृष्ठंकन सं ओ/न्या.....जबलपुर, दि.....

परिवारिक .....जबलपुर

- (1) सचिव, उच्च न्यायालय कार एग्रीगेशन, जबलपुर
- (2) आलेख श्री/श्रीमती/शु.....के काउंसल
- (3) प्रत्यक्ष श्री/श्रीमती/शु.....के काउंसल
- (4) बांधमान, रोजगार, जबलपुर न्यायाधीश

सूचना एवं आवश्यक कार्यवाही हेतु

उप रजिस्ट्रार